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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 13/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

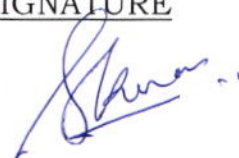


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Mr. Shadaab Ahmed Shabbir Patel

V/s.

Damsak Estate Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	Adv. Shailendra Singh	Adv. for Respondent NO 1, 4 and 5	
	Rakesh Pandey	Adv. for Petitioner	
	Ms. Sanah Khambhadi i/b M/c. Wadia Ghandy & Co	Adv. for Respondent 2, 23	

ORDER

TCP 13/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 19.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)